

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR); (a) to (e). The Drugs Consultative Committee, which is a statutory body appointed under the Drugs and Cosmetics Act, consisting of representatives of the Central and State Governments had set up a Sub-Committee to screen various drug combinations marketed in the country and make recommendations regarding the weeding out of irrational formulations. The Sub-Committee has made recommendations regarding the weeding out of certain categories of drug combinations. The recommendations of the Sub-Committee have been circulated to the Associations of Drug Manufacturers for their comments. These comments have been received and are being considered by the Sub-Committee. The final report of the Sub-Committee will be placed before the Drugs Consultative Committee for consideration. Further action in the matter will be taken on the basis of the decisions of the Drugs Consultative Committee.

It is possible that certain drug combinations which have been recommended to be weeded out by the Sub-Committee may have been included in the lists of essential drugs prepared by the State Governments. However, after the Drugs Consultative Committee has taken a decision in the matter, the State Governments will be advised to revise the Lists of essential drugs accordingly.

#### Non-Recognition of "Nature Cure" as a system of Medical Treatment

1532. DR. VASANT KUMAR PANDIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have recognised "Nature Cure" as a system of medical treatment;

(b) if not, the reasons therefor;

(c) whether the Indian Institute of Natural Therapeutics has been appealing to Government to recognise and

give grants or aid to help Nature Cure and hygiene; and

(d) if so, what is the policy of Government towards Nature Cure and Yoga?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR); (a) and (b). In the absence of adequate infrastructure, the Central Government has so far not formally recognised Nature Cure as a system of medical treatment.

(c) In the absence of complete address of the Institute and communication reference number and date, it is not possible to make any comments. Grants to Nature Cure and Yoga institutions are sanctioned through the Central Council for Research in Yoga and Naturopathy, New Delhi.

(d) The Government of India have been encouraging the role of Nature Cure and Yoga in the promotion of health care. A separate Council, viz., the Central Council for Research in Yoga and Naturopathy has been set up as an autonomous organisation with the object of promoting, coordinating and developing research in Naturopathy and Yoga in the country. Provision has also been made for the setting up of a National Institute of Naturopathy in the Sixth Plan.

भांसी-मुगलमराय-बुन्देलखण्ड एक्सप्रेस का  
देरी से चलना

1533. श्री राम नाथ दुबे : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भांसी-मुगलमराय-बुन्देलखण्ड एक्सप्रेस पिछले दो वर्षों से छः से दस घंटे तक विनम्ब से चल रही है;

(ख) क्या यह गाड़ी रेल कर्मचारियों की सुस्ती के कारण देरी से चल रही है; और

(ग) रेल प्राधिकारियों द्वारा यह मुनिश्चय करने के लिए क्या प्रयास किए जा रहे हैं कि गाड़ी समय पर चले ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्रो (श्री मल्लिकार्जुन) : (क) से (ग). जी नहीं। लेकिन मुख्यतया बदमाशों द्वारा खतरे की जंजीर खींचने की घटनाओं में वृद्धि और होज पाइपों को अलग करने और विस्थापित क्रासिंगों तथा इंजन की खराबी आदि के कारण 107/108 बुन्देलखण्ड एक्सप्रेस का समय पानन बहुत सन्तोषजनक नहीं रहा है।

गाड़ियों के चालन पर अभी स्तरों पर कड़ी निगरानी रखी जाती है। परिहार्य कठौनियों पर तत्काल ध्यान दिया जाता है और गाड़ियों के चालन में सुधार करने के लिए निवारक/दण्डात्मक कार्रवाई की जाती है। बदमाशों द्वारा खतरे की जंजीर खींचने तथा होज पाइपों को अलग करने की घटनाओं की रोकथाम करने के लिए राज्य सरकारों के साथ सम्पर्क भी बनाए रखा जा रहा है।

कानपुर में रेल टिकटों की कालाबाजारी

1534. श्री फूलचन्द वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कानपुर में गोमती एक्सप्रेस गाड़ी के लिए रेल टिकटों की विक्री में खुले आम कालाबाजारी हो रही है;

(ख) क्या लोगों को हो रही प्रभुविधा के कारण उनमें आक्रोश है;

(ग) इस पर सरकार की क्या प्रतिक्रिया है; और

(घ) तत्संबंधी पूरा ब्योरा क्या है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्रो (श्री मल्लिकार्जुन) : (क) जी नहीं।

(ख) से (घ). प्रश्न नहीं उठता।

#### Bandel-Katwa Line

1535. SHRI SAIFUDDIN CHOU-DHURY:

SHRI RUP CHAND PAL:

Will the Minister of RAILWAYS be pleased to state:

(a) the steps taken, so far, by Government regarding the long standing demand for doubling the Bandel-Katwa line in Eastern Railway; and

(b) the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The existing capacity on Bandel-Katwa section is considered adequate to meet the present requirement of traffic. The doubling of this section is, therefore, not justified.

#### Handling of Coastal Cargo

1536. SHRI E. BALANANDAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the port conditions in the country for handling of coastal cargo are satisfactory; and

(b) the steps which Government have taken or propose to take in this regard, port-wise?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) By and large the facilities for handling coastal cargo are satisfactory at all the Indian Major Ports.

(b) There are common facilities at major ports for handling coastal cargo and cargo originating from or exported to various foreign destinations. A provision of Rs. 548 crores has been made in the Sixth Five Year Plan for development/modernisation of facilities at major ports. These will also improve facilities for handling coastal cargo. The charges levied by various Ports are generally lower for handling coastal cargo than those for handling import/export cargo.